

(b) if so, the reasons for not making it applicable for non-executive cadres:

(c) the number of employees of non-executive cadre have retired w.e.f. 01.11.1990 to this date in each region; and

(d) whether the Government propose to introduce such a scheme for non-executive cadres also?

(c)	CRBC	ERBC	MRBC	NRBC	SRBC	WRBC	HQRS (including Delhi)	Total
	96	386	34	20	98	1,107	261	2,002

ONGC

*100. DR. MURLI MANOHAR JOSHI :
SHRI BANWARI LAL PUROHIT :

Will the PRIME MINISTER be pleased to state

(a) whether the profit of the ONGC have been falling during the last few years;

(b) if so, the reasons therefor;

(c) whether the ONGC now propose to enter into a contract with an American consultancy firm for its retransformation;

(d) if so, the reasons for entering into contract with American firm;

(e) the terms and conditions laid down for the contracts; and

(f) whether the ONGC propose to disinvest/adopt its own policy to make it profitable?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). During the period 1993-94 to 1995-96, there was a dip in profits of ONGC during 1994-95 due to higher depreciation charges on account of commissioning of major projects and due to exchange loss on external commercial borrowings:

(c) and (d). Yes, Sir. ONGC has placed Letter of intent on M/s. McKinsey and Co., New York, a leading international management consultant, for carrying out work relating to its organisational transformation.

(e) The detailed terms and conditions of the contract have not been finalised.

(f) ONGC is already a profitable organisation and will strive to further improve its profitability.

Agricultural Science Centres

784. SHRI N.J. RATHWA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether Planning Commission has received any

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) Yes, Sir.

(b) and (d). The scheme for the non-executive cadres is being introduced w.e.f. November, 1995 as the recognised unions did not agree to the scheme earlier.

proposal from the Agriculture Ministry regarding closing of some Agricultural Science Centres in the country:

(b) if so, the details thereof place-wise:

(c) the decision taken by the Central Government in this regard;

(d) the effective steps taken by the Central Government to provide financial aid to these centres and save them from closure; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). Planning Commission has not received any proposal from the Agriculture Ministry regarding closing of some agricultural Science Centres (Krishi Vigyan Kendras) - (KVKs) in the country.

(c) to (e). As per existing pattern of assistance for Agricultural Science Centres (Krishi Vigyan Kendras), Government of India provides 100% financial assistance to all KVKs for a period of first five years and 75% for the next five years. Thereafter the host institutions have to manage their own financial resources for running the KVKs. It has also been decided in 1994 that KVKs which are to be set up beyond 261 number will get 100% assistance from the Government of India through ICAR for the first five years and 60% for the next five years. Thereafter the host institutions are required to manage KVKs from their own resources. In order to avoid hardship to any KVK, recently it has been decided that till a final decision is taken with regard to implementation of this scheme in the Ninth Five Year Plan, all KVKs will continue to get funding on the existing basis.

Infrastructural Facilities

785. SHRI K.P. NAIDU : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the steps taken for the development of

infrastructural facilities for preservation and processing of fish along the sea coast:

(b) whether there is any Grants in Aid Scheme in operation to help private entrepreneurs, the companies and other agencies to build cold storages and procure fish processing machinery;

(c) if so, the details thereof, state-wise; and

(d) the amount of Grants in Aid sanctioned during the last three years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (c). The Ministry has a scheme for the development of infrastructural facilities for preservation and processing of fish. Under the scheme, grant in aid is given to various organisations and private entrepreneurs towards part of the capital cost of ice plants, cold storages, refrigerated vehicles, processing machineries etc.

(d) The details of the assistance provided during the last 3 years is indicated below :

State	(Rs. in lakhs)		
	1993-94	1994-95	1995-96
Andaman & Nicobar Islands	69.75	-	-
Mizoram	28.00	-	-
Orissa	31.00	50.00	-
Delhi	11.88	-	-
West Bengal	42.00	11.00	20.00 (*)
Maharashtra	67.50	-	15.47 (*)
Kerala	-	-	171.26 (*)
Andhra Pradesh	-	-	164.33 (*)
Gujarat	-	-	75.00 (*)

(*) Through MPEDA Cochin

Haldia Refinery

786. SHRI AJOY MUKHOPADHYAY : Will the PRIME MINISTER be pleased to state :

(a) whether any refinery is going to be set up in West Bengal to meet the growing demand;

(b) whether the capacity of the Haldia Refinery is proposed to be increased;

(c) whether any steps are being taken in this regard;

(d) if so, the details thereof; and

(e) if not, the manner in which demand of the State is likely to be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (e). Government has issued a Letter of Intent to

set up a 6.00 MMTPA new Refinery in Haldia (West Bengal) in Private Sector in addition to existing Haldia Refinery. The capacity of Haldia refinery is being increased to 3.75 MMTPA from 2.75 MMTPA with the installation of 1.0 MMTPA Crude Distillation Unit. The project of installation of CDU would be completed in March, 1997.

Construction of Apartments

787. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that each bungalow in New Delhi allotted to the Ministers, M.Ps and high Officers occupies acres of land;

(b) whether the Government are further aware that at current market price each of the bungalow occupies property worth Rs. 200/- to Rs. 400/- crores; and

(c) whether the Government propose to construct multi-storied apartments on these plots and sell out the surplus land?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). It is a fact that the bungalows allotted to Ministers and Members of Parliament etc. occupy comparatively larger areas and market price of this land is very high due to its location in the heart of the city.

(c) The aforesaid bungalows are located within the Lutyen's Bungalows Zone area. As per the LBY area guidelines, the bungalows are to be retained as such. There is no proposal to construct multi-storied apartments on these plots and sell out the surplus land.

Adamtilla and Bashkandi Power Projects

788. SHRI DWARAKA NATH DAS : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that gas turbine projects for generation of power at Adamtilla and Bashkandi in Southern Assam are yet to be completed;

(b) if so, the reasons for delay; and

(c) the time by which these are expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) Government of Assam have informed that according to the promoters, the delay is due to rains, floods in Assam, liquidity crunch with the financial institutions and delay in clearance of customs etc.